

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.201

CP(CAA)/45(AHM)2023 in CA(CAA)/20(AHM)2023

Proceedings under Section 230-232 of
Co. Act, 2013

IN THE MATTER OF:

Aalidhra Textool Engineers Pvt Ltd.
Aalidhra Corporate Pvt Ltd.

.....Applicant

.....Respondent

Order delivered on: 18/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Jaimin Dave, Adv. a.w Ms. Hirva Dave, Adv.
For the RD : Mr. Shiv Pal Singh
For the Income Tax : Ms. Bhumi Gandhi, Adv. for Ms. Maithili Mehta, Adv.
For the RoC : Ms. Vipal Solanki, a.w Ms. Rupa Sutar, Dy. RoC

ORDER

Learned counsel for the Income Tax Department is directed to file report by today itself.

Re-list for further consideration on 08.08.2024

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)